

HIGH COURT LEGAL SERVICES COMMITTEE

HIGH COURT OF CHHATTISGARH, BILASPUR

Information Letter

No. : 2085/HCLSC/NLA-V/2018

Bilaspur, dated : 03/12/2018

To,

The Registrar General,
Hon'ble High Court of Chhattisgarh,
Bilaspur.

Sub. : Regarding constitution of benches in National Lok Adalat on 08-12-2018.

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On subject cited above, it is submitted that High Court Legal Services Committee, Bilaspur, is going to organize a National Lok Adalat on 08-12-2018 (Saturday) at the High Court premises, Bilaspur from 11.00 a.m. onwards, as approved by Hon'ble the Chief Justice / Patron-in-Chief of Hon'ble High Court of Chhattisgarh, Bilaspur.

Approximately 600 Cases of M.A.C., F. A., S. A., W.P.S., C. R. R. will be taken up in the aforesaid National Lok Adalat.

Hon'ble the Chief Justice has been pleased to constitute four benches for National Lok Adalat as shown Below :-

NATIONAL LOK ADALAT BENCH ON 08/12/2018 (SATURDAY)

- Bench No. 01 : Hon'ble Shri Justice Ram Prasanna Sharma and
Shri Y. C. Sharma, Advocate, (Member), Lok Adalat.
- Bench No. 02 : Hon'ble Shri Justice Parth Prateem Sahu and
Shri Rajeev Shrivastava, Advocate, (Member), Lok Adalat.
- Bench No. 03 : Hon'ble Smt. Justice Vimla Singh Kapoor and
Shri V.V.S.N. Murthy, Sr. Advocate, (Member), Lok Adalat.
- Bench No. 04 : Hon'ble Smt. Justice Rajani Dubey and
Dr. Shri Nirmal Kumar Shukla, Sr. Advocate, (Member), Lok Adalat.

(Bhanu Pratap Singh Tyagi)
Secretary

High Court Legal Services Committee,
Bilaspur